NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.37/ BB/17	0=	Admission	Rule-6 of IB	Jahnvi Makwana Construction Pvt. Ltd. Vs Nandan Hotels Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

PETETES NOR

REPRESENTATION TO WHOM

SIGNATURE

54.8AGHAVENDRA 9886290803

Counsel for petitioner is present. He requested time till 03.07.2017 to get the confirmation from the IRP and he reported other objections have been complied.

List it on 03.07.2017.

MEMBER (J)

MEMBER (T)